

**Institution in India vests with the Government of India.**

(b) No, sir.

**Winding up of the National Road Safety Council**

**731. SHRI K. RAMAMURTHY :  
SHRI K. PRADHANI :**

**Will the Minister of SHIPPING AND TRANSPORT be pleased to state :**

(a) the reasons for winding up of the National Road Safety Council which had been established under an Act of Parliament;

(b) the recommendations made by the three-day Seminar on Road Safety which was concluded in New Delhi on the 28th February, 1985; and

(c) the action proposed to be taken thereon ?

**THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :**

(a) No National Road Safety Council has as yet been set up. The question of its having been wound up does not arise.

(b) It is learnt from the Delhi Police authorities who were the organisers of the Seminar that the main recommendations of the Seminar related to the need for proper data collection, investigation of road accidents, safety features as a part of the original model of vehicles, setting up of a National Road Safety Council; strict enforcement of provisions of Motor Vehicle Act, 1939 etc.

(c) It is for the organizers of the Seminar to send copies of the detailed report of the Seminar to the authorities concerned for appropriate action.

**Gherao by Research Scholars of Indian Institute of Technology, Delhi**

**732. SHRIMATI GEBTA MUKHERJEE : Will the Minister of**

**EDUCATION be pleased to state :**

(a) whether research scholars of Indian Institute of Technology, Delhi gheraoed the Director of Indian Institute of Technology on 2 March, 1985;

(b) if so, the details of their demands; and

(c) the steps taken to redress the grievances ?

**THE MINISTER OF EDUCATION (SHRI K. C. PANT) :** (a) and (b) : The research scholars of IIT Delhi had gheraoed the Director of the Institute on 2nd March, 1985, in protest against denial of the revised rates of scholarship to the scholars admitted to the Ph.D. programmes with post-graduate degree or equivalent in Science or Bachelor's Degree in Engineering/Technology but who had not come through an All India Test.

(c) The Government of India after consideration of the references received from the IITs and other institutions, decided to extend the benefit of the revised rates of scholarship to all those students who are in these programmes, where an All India Test had not been prescribed earlier.

**Wagons for Movement of Slack Coal to Gujarat**

**733. SHRI R. P. GAEKWAD : Will the Minister of RAILWAYS be pleased to state :**

(a) the quota of wagons per month fixed for movement of slack coal to Gujarat for the year 1985;

(b) whether this quota is quite inadequate to meet the requirements of brick manufacturing units in Gujarat as due to rapid industrial development a large number of brick manufacturing units have come up in urban as well as rural areas in Gujarat;

(c) whether State Government has represented for increased allocation of quota of wagons for slack coal; and

(d) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :

(a) The slack coal quota for Gujarat State for the year 1985 is 260 wagons per month.

(b) to (d) : State Government have been representing for increase in quota of wagons for slack coal. Considering the total availability of slack coal, transport capacity and pressing demands from other sectors/States it was not found feasible to increase the present allocation for Gujarat State. Further, the full quota of slack coal during 1984 was not utilised by the consumers of Gujarat State.

**Superfast Train between Ahmedabad and Bombay**

734. SHRI R. P. GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to provide a superfast train between Ahmedabad and Bombay to cope with the tremendous rush on the Section; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :

(a) and (b) : There is no proposal at present to introduce a Superfast train between Ahmedabad and Bombay due to capacity of resources like coaches, locomotives and constraints on line capacity on the sections enroute.

**Coach Manufacturing Unit in Gujarat**

735. SHRI R. P. GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Gujarat represented in 1981 to Union Government for locating the proposed Railway Passenger Coach Manufacturing Unit in Gujarat;

(b) whether the proposal for setting up a new Railway Coach Production Unit has been cleared by the Planning Commission and that Railway India Technical and Economical Services Limited (RITES) has been asked to prepare a Project Report which would include location survey cost estimates, etc.;

(c) whether, on providing information by the State Government, RITES have taken detailed notes on Pethapur and Kashipur locations;

(d) whether RITES have finalised location survey Report;

(e) if so, whether a decision on location has been taken; and

(f) details of locations ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :

(a) to (c) : Yes, Sir.

(d) to (f) : Recommendations for the location as received from the RITES in their Report are under Study.

**World Bank Assistance for Sardar Sarover in Gujarat**

736. SHRI R. P. GAEKWAD : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the World Bank has agreed to give loan for the Sardar Sarovar to be build at Navagaon in Gujarat under the Narmada Irrigation Project;

(b) if so, the amount of loan, rate of interest, number of years for repayment and other conditions etc.; and